

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2647  
TO BE ANSWERED ON 23.03.2023**

**OCCUPATIONAL SAFETY OF GIG WORKERS**

**2647. SMT. PRIYANKA CHATURVEDI:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) whether Government has studied the aspects of occupational safety of gig workers in the light of rise of 10 minute delivery apps;**
- (b) if so, the details thereof;**
- (c) whether Government has any data on the number of road accidents of the gig workers working with delivery apps in the course of their occupation; and**
- (d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) & (b): NITI Aayog in its study report titled “India’s Booming Gig and Platform Economy” has shed light on challenges faced by Gig and Platform Workers in India, including ‘Occupational Safety and Health Risks’. As per the Report, studies have reported that workers engaged in employment with the digital platforms, particularly, women workers in the app-based taxi and delivery sectors, face various occupational safety and health risks.**

**(c) & (d): The data regarding the number of road accidents of the gig workers working with delivery apps in the course of their occupation is not maintained by Ministry of Labour and Employment.**

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